

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/365/ (IB)/2017
NAME OF THE PETITIONER(S) : DXN INDUSTRIES (M) SDN. BHD
NAME OF THE RESPONDENT(S) : DAEHSAN TRADING INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1) S. Safiq Counsel for Petitioner
2) E. Venkatesan Counsel for Respondent
ORDER

Counsel representing both the parties present. Counsel for petitioner submitted that he has already filed an affidavit and bank statement in view of Section 9(3)(b)(c) of I&B Code, 2016 which is taken on record. Counsel for respondent caused appearance and prayed time for filing counter. At request time is enlarged, with the direction to file counter by 19th June 2017 by supplying a copy to the other side. Matter is posted for arguments. Put up on 22.06.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))

(K. ANANTHA PADMANABHA SWAMY)
(MEMBER (JUDICIAL))